

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 2655  
TO BE ANSWERED ON 14.03.2016**

**AERONAUTICAL ENGINEERING**

2655. SHRI PRAHLAD SINGH PATEL:

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has any proposal to sanction/construct more aeronautical engineering colleges /Technical institutes in view of increasing demands of Aviation sector in the country;
- (b) if so, the details thereof;
- (c) whether the Government considers to simplify the standards of enrolment in order to get opportunity to rural youths in the country; and
- (d) if so, the details thereof?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT**

**(SMT. SMRITI ZUBIN IRANI)**

**(a) & (b):** AICTE grants approval for setting up of new technical institutions to the Applicants under the provision of Clause 10(k) of AICTE Act, 1987 subject to fulfilment of norms and standards prescribed in the AICTE Approval Process Handbook. In the Academic Year 2015-16, AICTE has granted approval to 123 aeronautical engineering colleges with intake capacity of 8522 students (Diploma - 785, Degree - 7471 and PG - 266).

**(c) to (d):** Admission in AICTE approved Institutions is made through the Centralized Admission process of the State Governments through Entrance Examination and by the rules of admission of the respective State Governments. It is the prerogative of the State Governments to grant admission under their prevailing rules of admission.

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